

DIVISION BENCH
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/731(KB)2018
IA(I.B.C)/629(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS GENA PHARMACEUTICALS LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr.Patita Paban Biswal, Adv.] For the Liquidator

Ms. Ankita Upadhyay, Adv.] For the Vijay Kumar Kanoria

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Arguing Counsel for the Respondent is stated to be out of station in connection with his professional engagement.
3. An adjournment is sought on his behalf.
4. Accordingly this matter is adjourned to **13.05.2024**.
- 5.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**